

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata** the order

**ORDER SHEET**

COURT NO. : 1

09.04.2021

C.P.C/350/45/2019

O.A./350/528/2016

ITEM NO:14

FOR APPLICANTS(S) Adv. :

TARAK PAUL

-V/S-

MR ARUNA NAYAR & ANR

Mr. A. Chakraborty

Ms. P. Mondal

FOR RESPONDENTS(S) Adv.:

Mr. N. D. Bandyopadhyay

**LIBRARY**

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for both sides are present and heard.</p> <p>Ld. counsel for the alleged contemnors furnishes the order passed by the Hon'ble High Court in WPCT 81/2019, wherein the order of this Tribunal dated 08.03.20218 was challenged by the Department.</p> <p>In view of the fact that, the orders passed by this Tribunal in the O.A have been reversed in WPCT 81/2019, in regard to Notification no. 01-06, contempt proceedings are dropped. Notices issued, if any, are discharged with liberty to the petitioner to file afresh, if he so desires.</p>
	<p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p>
	<p style="text-align: center;">SS</p>